NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	TP 14/16	For Hearing	397/ 398	Arun Bhat Vs. Banana County Resorts P. Ltd. & 4 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	Rajishee D. for K. VENKATRAMANI	Respondents no. 1-5	PD
	41280811		v
9. V	RAGHURAMAN	Petitioner	V. Reighmann
, RA	GHAVENDRA C.R [9448207163]	—11—	Kegldes

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. We have heard the Counsel for Petitioner as his reply. We have heard the Counsel for Respondent. Matter is reserved for orders. Counsel for Respondent to file additional informations if any in the Registry.

Member (T)

Member (J)